

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No.RA-14026(12)/3/2018-CERC

Dated: 06th September, 2018

PUBLIC NOTICE

Sub: Discussion Paper on “Re-Designing Ancillary Services Mechanism in India”.

Ancillary Services are essential component of the power system operation, which are required for improving and enhancing reliability of the power system. The Commission introduced Ancillary Services Mechanism in India by notifying the Regulations on 13th August, 2015. The objective of the Regulations was to restore the frequency at desired level and to relieve congestion in the transmission network.

2. Based on the experience gained on implementation of the framework, a Discussion Paper on “Re-Designing Ancillary Service Mechanism in India” has been prepared and hosted on Commission’s website (www.cercind.gov.in). Stakeholders are invited to provide their comments / suggestions on the Discussion Paper.

3. Considered comments and suggestions on the Discussion Paper are solicited so as to reach the undersigned latest by 10th October, 2018, through post or email.

Sd/-
(Sanoj Kumar Jha)
Secretary